

SKS POWER GENERATION (CHHATTISGARH) LIMITED

List of Operational creditors (Government/Statutory Dues/PSU/Government Entity)

Updated as on 08-11-2022

S.no	Name of the OC	Amount Claimed	Amount Admitted	Amount under verification	Amount not admitted
1	The Government of India through The deputy Commissioner, Customs Division, Paradeep*	1,94,33,93,658	1,94,33,93,658		
2	Central Transmission Utility Of India	1,52,81,14,162	1,52,81,14,162		
3	Superintending Engineer (ES) & Chief Electrical Inspector Govt of Chhatisgarh Raipur	74,97,91,256	74,97,91,256		
4	Power Grid Corporation Of India	2,75,47,282	2,75,47,282		
5	Government of Chhattisgarh (Commercial Tax Department)	2,66,66,045	2,59,08,350		7,57,695
6	Chhattisgarh State Industrial Development Corporation Limited	1,37,31,526	1,37,31,526		
7	The Deputy Commissioner of Central Tax, Visakhapatnam South Division, CGST Commissionerate*	52,37,585		52,37,585	
8	The assistant commissioner of Central Tax and Central Excise division, Chalakudy*	8,25,245		8,25,245	
	Total	4,29,53,06,759	4,28,84,86,234	60,62,830	7,57,695